

ANNEXURE - II

# ANNUAL REPORT

FOR THE YEAR 2020 & 2021



GOA STATE INFORMATION  
COMMISSION

**GOA STATE INFORMATION COMMISSION**  
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**Oath Ceremony of Commissioners at Raj Bhavan, Dona Paula, Goa**



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## **PREFACE**



It gives me immense pleasure and pride in presenting the Annual Report pertaining to the calendar year 2020 and 2021 of Goa State Information Commission. The same is prepared in pursuance to section 25(1) of Right to Information Act, 2005 and shall be placed before state assembly for further necessary action.

The Right to Information Act has helped citizens to get valuable information required for taking right decision. The Act also aims in achieving greater transparency in the functioning of the public functionaries. It has helped citizens of the state to take well informed decision, who would have otherwise been deprived of their constitutional rights.

The ultimate aim and the intent of the RTI Act is that the public should have access to the information under the control of public functionaries, in order to promote transparency and accountability in the working of every public authorities and also to curtails corruptions, mismanagement etc, if any, and to hold Government and their functionaries accountable to such lapses.

Section 4 of RTI Act obligates the public authority to use the latest technologies to discharge their transparency commitments. It has now become necessary that top echelons of the public authorities are sensitized about seriously addressing the several aspects of, and discharging their section 4 of RTI Act commitments, including digitization of data and use of other latest technologies, not only to make transparency the hallmark of their functioning, but also, to create the congenial atmosphere to the public at large, to access the information required or desired through painless and efficient process.

Unless the key requirement of section 4 are not fully met by Public Authorities suo-moto, the objective of the Act as enshrined in its preamble and in section 4 itself, cannot be realized in toto.

During the year 2020 and 2021, period covered by this report several steps for facilitating the information seeker and to the PIO were undertaken in association with NGO working in the field of RTI.

The commissioners were also guests/ key speakers for the functions conducted by GIPARD in the field of RTI and also were resources person imparting training to the Public Information Officers.

The Commission in exercise of powers U/s 15(4) of RTI Act, 2005 by order dated 15/06/2020 has recommended / directed to serve the necessary infrastructure for hearing of the matter through Video Conferencing, E-filing of the cases and providing links to the parties / Advocates which is still pending.

The Commission has taken maximum care and efforts to make this useful and informative and has made several observations and recommendations thereon under section 25 of RTI Act 2005, which are at page \_\_\_\_\_ and at page \_\_\_\_\_ of this Annual Report.

The officers and staff of the Commission has taken active interest in complying this report and for easy reference, this report is arranged in chapters with related sub heads.

**(Shri. Vishwas R. Satarkar)**  
State Chief Information Commissioner,  
Goa State Information Commission,  
Panaji Goa.

## **I. Introduction**

The Constitution of India empowers its citizens with certain fundamental rights and make state responsible for protection of the same. Article 19 (1) gives its citizen freedom of expression which allows citizens to speak or express on the working of the Government. However, citizens will not be truly expressing themselves unless they know what is happening in and around them. Such opinion or expression will be based on half truth or misleading unless they have access to all the information that is required to express them or from their opinion.

Right to Information Act, 2005 gives legal right to citizen of India to know on the administration and obtain information on the subject they require.

## **II. Constitution of Commission**

The RTI Act received the assent of His Excellency, the President of India on 15<sup>th</sup> June 2005. In order to ensure effective implementation of RTI Act 2005 (hereinafter referred to as “Act” or the "the said Act”), the Government of Goa by Notification No. [10/02/206/LA](#) dated 02/03/2006 published in the Official Gazette Series I No. 14 of even date constituted the commission to exercise the powers conferred on, and to perform the function assigned to it under the said Act.

In exercise of powers conferred by section 27, read with sub section (6) of section 16 of RTI Act, 2005 (Central Act No. 22 of 2005), the Government of Goa also notified Goa State Information Commission Appeal Procedure Rules by Notification No. DI/INF/RTI Act/2005/4531 and also Goa Right to Information (Regulation of Fees and Cost) Rules, 2006.



## **III. Commissioners**

His Excellency, the Governor of Goa had appointed Shri Prashant S. P. Tendolkar as State Chief Information Commissioner whose tenure got over on 11/02/2020. The tenure of Shri. Juino De Souza, State Information Commissioner got over on

03/07/2020 and Smt. Pratima Vernekar, State Information Commissioner on 31/12/2020.

In exercise of the powers conferred under the Act, His Excellency, Governor of Goa appointed **Shri Vishwas R. Satarkar** as Goa State Chief Information Commissioner and **Shri Sanjay N. Dhavalikar** as State Information Commissioner, and the same was notified in the Official Gazette, Government of Goa, Extra-Ordinary, Series II, No.48, dated 3<sup>rd</sup> March 2021 and were administer on Oath of Office and Secrecy by His Excellency.

The details of the Information Commissioners and the Officials during the period of report are as follows:

STATE CHIEF INFORMATION COMMISSIONER		STATE INFORMATION COMMISSIONER	
Shri. Vishwas R. Satarkar (01/03/2021 till date)		Shri Sanjay N. Dhavalikar (01/03/2021 till date)	

#### **IV. Powers and functions of State Information Commissioners**

The RTI Act 2005, through its section-18, 19 and 20 prescribed the powers and functions of the commissioners in dealing with appeals, complaints and penalties respectively. The State Information Commissioner functions as statutory body – to hear and adjudicate the appeal and complaint of the citizens and to monitor and ensure the implementation of Act at various levels in accordance with the provision of it.

## **V. Office premises and Officers**

The commission has no office premises of its own. Presently, it functions from the premises allotted by the state Government. The present official address of Commission is as under:

## **VI. Office Address:**

Goa State Information Commission,  
7<sup>th</sup> Floor, “Kamat Towers”,  
Patto Plaza,  
Panaji Goa. 403001.

The office was/is managed for the year 2020 and 2021 by the following officers:

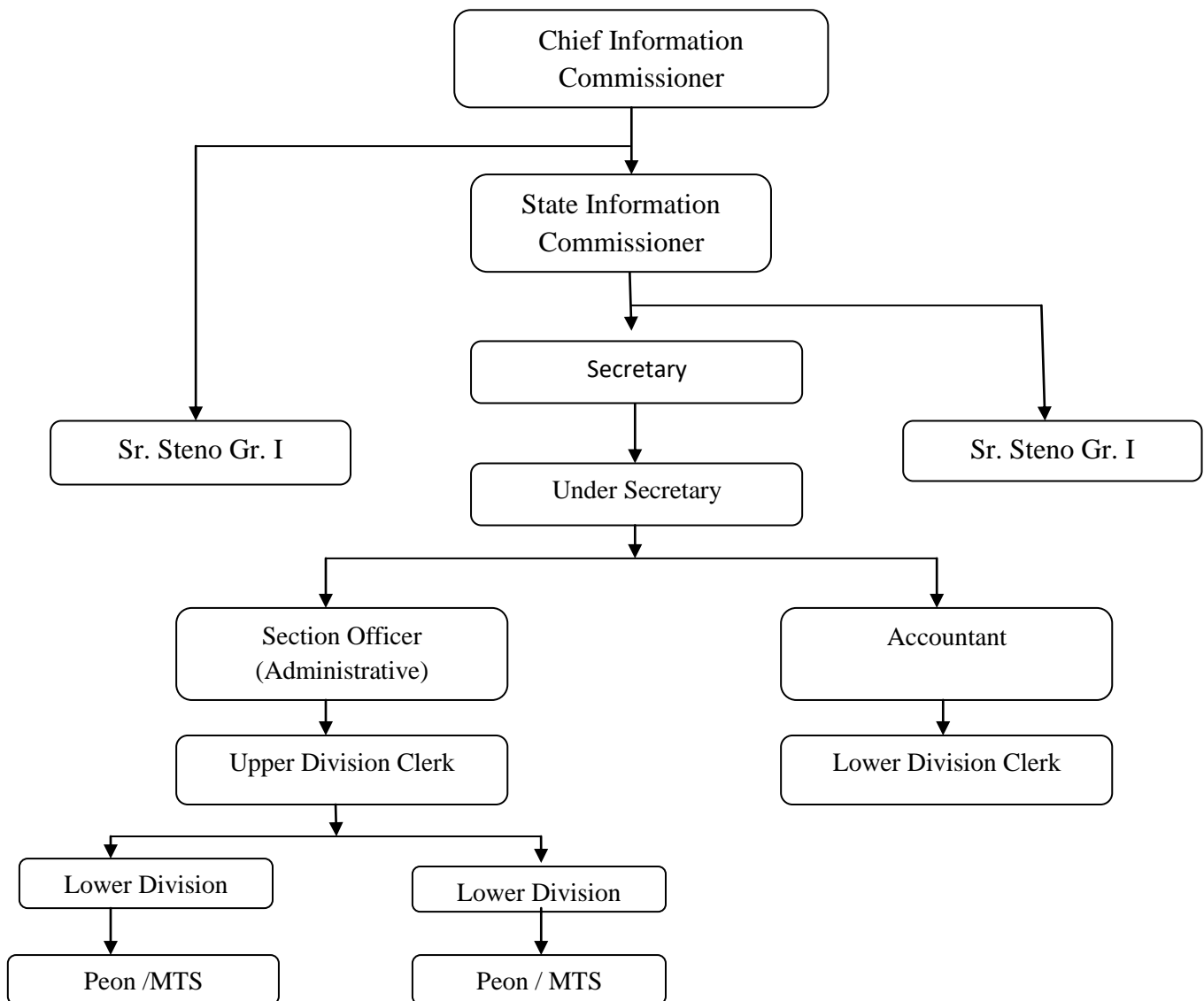
<b>SECRETARY</b>	<b>UNDER SECRETARY CUM REGISTRAR</b>
Smt. Irene V. Sequeira	Shri. Ulhas N. Kadam
Shri. Vinesh V. Arlenkar	Shri. Bala T. Korgaonkar
Shri. Mahadev J. Araundekar,	Shri. Shashank V. Thakur

## **VII. Staff**

The details of number of staff sanctioned for the Commission and the staff actually posted are as follows :

<b>Categories of Posts</b>	<b>Sanctioned strength</b>	<b>No. of Staff actually posted</b>	<b>Number of Posts vacant.</b>
Section Officer	01	-	01
Accountant	01	01	-
Stenographer Grade I	03	02	01
Junior Steno	02	-	02
UDC	01	01	-
LDC	03	02	01
Peon	02	-	02
Driver	03	01	02
<b>TOTAL</b>	<b>16</b>	<b>06</b>	<b>10</b>

## VIII. Organizational Structure of the Commission



## IX. Number of Second Appeals and Complaints received before the GSIC

During the calendar year 2020, the Commission received 224 nos. of Appeals and 16 nos. of Complaints.

During the calendar year 2021, the Commission received 309 nos. of Appeals and 20 nos. of Complaints.

In the year 2020, the total of 112 nos. of Appeals, 11 nos. of Complaints, 22 nos. of Penalties were disposed off.

In the year 2021, the total of 184 nos. of Appeals, 24 nos. of Complaints, 10 nos. of Penalties were disposed off.

#### **X. Status of RTI Application and First Appeal in Commission**

Goa State Information Commission received a total of 22 RTI applications for the calendar year 2020. The total of 07 nos. of First appeals was filed before First Appellate Authority of this Commission under section 19 of RTI Act 2005

Goa State Information Commission received a total of 33 RTI applications for the calendar year 2021. The total of 02 nos. of First appeals was filed before First Appellate Authority of this Commission under section 19 of RTI Act 2005.

#### **XI. Cases under Sexual Harassment**

No cases has been filed in Goa State Information Commission under Sexual Harassment of Women at work place (Prevention, Prohibition & Redressal) Act, 2013.

#### **XII. Budget for Financial Year 2020-2021**

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(Rs. In Lakhs)				
<b>Funds Allotted</b>	<b>Office Expenditure</b>	<b>Other Expenditure</b>	<b>Salaries</b>	<b>Total Expenditure for the financial year 2020-2021</b>
206.00	8.85	37.25	178.8	224.9

#### **XIII. Nodal Department**

The Department of Information & Publicity, Government of Goa is the administrative department for Goa State Information Commission. All administrative and financial matters are taken up and routed through this nodal department.

#### **XIV. Regarding Functioning of the Commission & Recommendations**

In the course of hearing of the cases and during day to day functioning of the commission lapses in several practices and procedures were noticed. Hence, the observations of the commission and the recommendations are given herein under as required u/s 25 of the RTI Act.

##### **a. Virtual Hearings**

Being aggrieved or not satisfied with the decision of PIO / FAA, the information seekers /appellant who are from different parts of country files their Second appeals and complaints before this commission. For the hearing, the appellant as well respondent PIOs has to personally appear before this commission. The parties which are not to close proximity to the Commission have to travel quite a long distance for attending the hearing. Due to this, lots of hardship may have to be suffered by the information seekers and PIO's. And for this, immediate steps needs to be taken for virtual hearings. Besides, in pandemic situations like Covid -19, the virtual hearing is a must in larger public interest to minimize the risk of transmission. It is pertinent to note that various judicial authorities like High court and Civil courts in the state of Goa are conducting the hearing by video conferencing.

It is therefore earnestly requested that this Commission should be equipped with virtual hearing system like video conferencing facilities and the officer/staff concerned should be provided training how to operate and make use of it, whenever the circumstances demand.

##### **b. Mode of service of Notices, Orders etc.**

Rule 6 of the Goa State Information Commission (Appeal Procedure) Rules, 2006 specifies the mode of service of notice. The said rules were drafted soon after the formation of commission in 2006. The present trend is to have is to have paperless mode of transmission. People are now using internet and other facilities

like SMS, WhatsApp, twitter, instagram etc to transmit and receive the messages. Hence, now all correspondence can be made through electronic media or other equivalent facilities. Hence, it needs to amend Rule 6 of Goa State Information Commission (Appeal Procedure) Rules, 2006 appropriately.

## **XV. Information Management System**

### **a. Regarding Authorities:**

It is been observed by this Commission that now there is trend of PIO reporting records of information seek, is either missing or lost and the same is on rise. It is also observed that the records are not maintained and preserved properly and appropriately by Public Authorities for minimum stipulated years, as prescribed by the relevant Act governing their functioning. Digitization of records is also not been undertaken by it. A comprehensive Management Information System should be developed by each Public Authorities for storage and retrieval of data. The computerization of records and use of IT resources to ensure transparency in functioning of different departments, should be accorded high priority and there should be adequate budgetary provision for undertaking this work.

### **b. Compliance of Section 4**

It is also observed that most of Public Authorities are not strictly complying the provision of Section 4(1)(b) of the Act by providing active disclosure of the activity undertaken by them. If more and more Suo-moto disclosures are made by Public Authorities, undoubtedly there would be less and less people who would resort to remedy provided by the Act for seeking desired information. Therefore, the Commission recommends that Chief Secretary of State should direct all Public Authorities of the state to comply with provision of 4(1)(b) of RTI Act more diligently.

### **c. RTI Cell**

The officers have been assigned the duty of the PIO's in addition to their other regular assignments. It is noticed that in such cases, the concerned officers are not able

to do justice neither to their regular assignments nor to their function as PIOs. They are under constant fear facing penalty proceedings during hearing which may affect their prospects for promotion or in curtailment in payment of their regular remuneration. Therefore, Commission recommends that the RTI Cell be formed in each Public Authorities/ Departments.

#### **XVI. Commission's Website**

The revamping of this Commission website [www.gsic.goa.gov.in](http://www.gsic.goa.gov.in) was done in the year 2021.



#### **XVII. RTI Booklet**

Also, the new RTI Booklet was printed with amendment.

#### **XVIII. RTI DAY**

A conference on “Dissemination of Information under Section 4 of the Right to Information Act, 2005 in commemoration of the RTI Day” was held on 12<sup>th</sup> October 2021 at Fern Kadamba Hotel & Spa which was attended by Heads of Government Departments. The total of 37 participants were present for the programme. The programme was held in 3 sessions.

## **Session 1**

Inauguration and keynote addressed by **Hon'ble Lokayukta Justice (Retd.) Ambadas Joshi** on the theme 'Dissemination of Information under Section 4' in the distinguished presence of **Adv. Vishwas R. Satarkar**, State Chief Information Commissioner, **Shri. Sanjay N. Dhavlikar**, State Information Commissioner and **Shri. Ravi Dhavan, IAS**, Secretary- Information & Publicity.

## **Session 2**

Shri. Vadali Rambabu, Jt. Director, ISTM, New Delhi covered the important aspects of Section 4 during the second session. He also shared some of the best practices on section 4 across the country.

## **Session 3**

The Moderator for the Programme was Shri. Kishor Naik Gaonkar, Chief Editor, Goa Varta Live alongwith the panelist namely:-

- i. Padmashree (Adv.) Norma Alvares, Practicing Lawyer (Supreme Court),
- ii. Shri. D.A. Hawaldar, IAS (Retd.), Member, Goa Staff Selection Commission.
- iii. Shri. Prakash Kamat, Member, Goa State Advisory Board on Disability & Retd. Senior Assistant Editor of 'The Hindu'.

The Panel discussion helped to throw insights on the role of the departments as well as the civil society in facilitating the implementation of the RTI Act, 2005. The role of the departments in adhering to Section 4 of the Act was also discussed by the panelists.



## **XIX. Training Programme on RTI Act, 2005**

The Commission has undertaken training programme on RTI Act, 2005 for PIO's and FAA's for three days (18/11/2021, 19/11/2021 and 20/11/2021) at Goa Institute of Public Administration & Rural Development, Ella Farm, Old Goa. Shri. B. Yognath Singh, Master Trainer DoPT, GoI, New Delhi and Shri. Vivek Velankar, Resource Person at YASHADA, Pune addressed the training programme.

### **DAY 1 - 18/11/2021**

Training Programme on Right to Information Act, 2005 for PIOs of Directorate of Panchayats- Bardez, Tiswadi, Salcete and Mormugao Taluka. The total of 62 participants were present for the programme. The topic covered were key definitions and important section of the Act, Role of the PIOs / APIOs, processing of RTI applications and writing speaking orders and exemptions from disclosure of information.

### **DAY 2 - 19/11/2021**

Training Programme on Right to Information Act, 2005 for FAAs of Directorate of Panchayats, Directorate of Municipal Administration and Directorate of Higher Education. The total of 60 participants were present for the programme. The topic covered were key definitions and important section of the Act, Role of the FAA, writing speaking orders, exemptions from disclosure of information and third party and personal information.

### **DAY 3 - 20/11/2021**

Training Programme on Right to Information Act, 2005 for PIOs of Directorate of Higher Education. The total of 32 participants were present for the programme. The topic covered were key definitions and important section of the Act, Role of the PIOs /

APIOs, exemptions from disclosure of information, role of FAA and writing speaking orders.

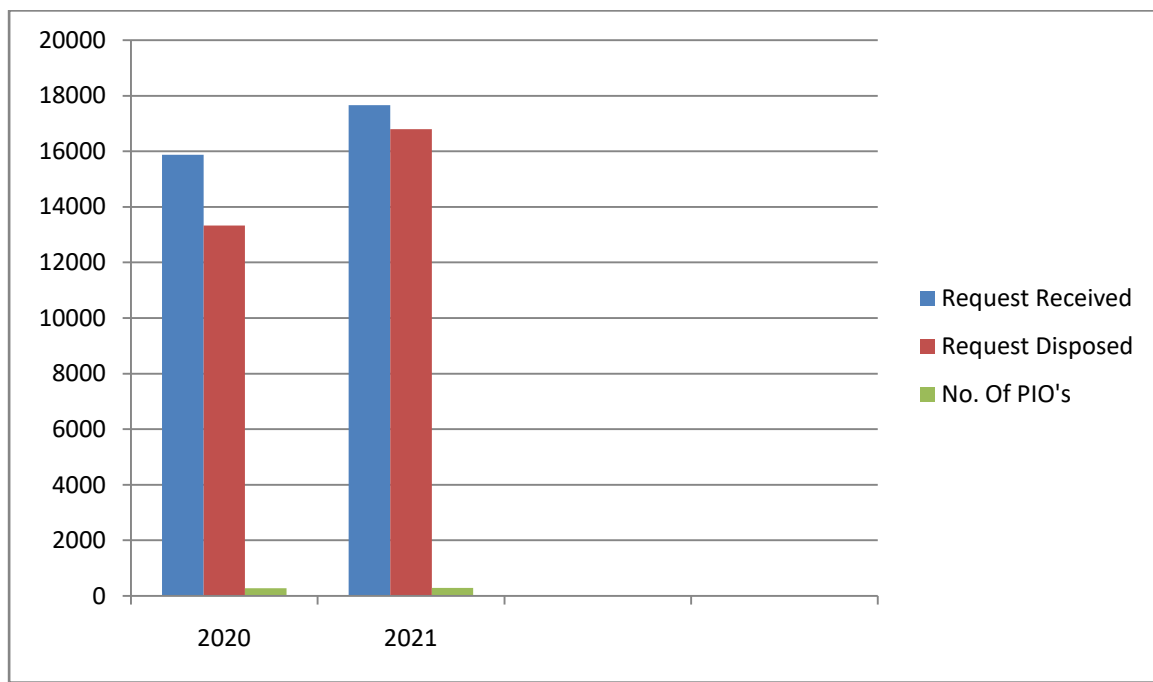


## 7.1 STATISTICAL DATA

The Annual Report focuses essentially on status of implementation of the Act by Public Authorities in accordance u/s 25(2) of the Act.

The data received from Public Authorities regarding RTI applications for 2020 and 2021 have been complied by this Commission to be reported in the Annual Report of 2020 & 2021 of the GSIC.

Sr. No	Particulars	2020	2021
1.	No. of Annual Report submitted	88	94
2.	How many request have been Received	15872	17658
3.	How many request have been Disposed	13329	16794
4.	Total No. of P.I.O.s	277	284



### **TABLE SHOWING DETAILS OF APPLICATION RECEIVED**

The following tables give the breakup of application received by various public authorities in the State during the reporting year.

Sr. No.	Particulars	2020	2021
1.	No. of Public Authorities which received more than 1000 RTI Applications	4	5
2.	No. of Public Authorities which received more	1	2

	than 500-1000 RTI Applications		
3.	No. of Public Authorities which received more than 100-500 RTI Applications	12	10
4.	No. of Public Authorities which received more than 50-100 RTI Applications	8	08
5.	No. of Public Authorities which received more than 25-50 RTI Applications	9	15
6.	No. of Public Authorities which received less than 25 RTI Applications	54	55

<b>Highest No. of RTI Application received in the year 2020</b>		
<b>Sr. No.</b>	<b>Particulars</b>	<b>No of Applications</b>
	Department of Urban Development	<b>3980</b>
	Office of the Director General of Police	<b>3872</b>
1	Office of the Principal Chief Engineer, PWD	<b>1529</b>
	Office of the chief electrical engineer, elect dept	<b>1299</b>
2	Directorate of Settlement and Land Records	962
3	Department of Co-Operation	481
4	Department of transport	473
5	Directorate of Agriculture	<b>240</b>
6	Directorate of Mines & Geology	216
7	Goa State Pollution Control Board	211
8	Directorate of Vigilance	194
9	Directorate of Health Services	163
10	Commercial Tax Department	132
11	Directorate of Food and Drugs Admn	123
12	Directorate of Fire & Emergency Services	109
	<b>Total</b>	<b>13,984</b>

<b>Highest No. of RTI Application received in the year 2021</b>		
<b>Sr. No.</b>	<b>Name of Department</b>	<b>No of Applications</b>
<b>1</b>	Director General of Police HQ Panaji	4511
	Office of District Collector South Goa District	4234
<b>2</b>	Public Works Department	1597
3	Department of Urban Development Municipal Administration	1540
4	Directorate of Settlement & Land Records	1078
5	Principal Chief Conservator of Forests	688
	Directorate of Transport	513

6	Commissioner of Excise	327
7	Directorate of Vigilance	236
8	Director of Education Porvorim	214
9	Directorate of Agriculture	200
10	Directorate of Mines & Geology Panaji	181
	<b>Total</b>	<b>15,319</b>

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**TABLE SHOWING AUTHORITIES WHICH RECEIVED MAXIMUM REQUESTS IN THE YEAR 2020**

Sr. No.	Name of Department	No. of Department	No. of Requests
<b>1</b>	<b>No. of Public Authorities which received more than 1000 RTI Applications</b>		
A	Department of Urban Development	4	3980
B	Office of the Director General of Police		3872
C	Office of the Principal Chief Engineer, PWD		1529
D	Office of the chief electrical engineer, elect dept		1299
<b>2</b>	<b>No. of Public Authorities which received more than 500-1000 RTI Applications</b>		
A	Directorate of Settlement and Land Records	1	962
<b>3</b>	<b>No. of Public Authorities which received more than 100-500 RTI Applications</b>		
A.	Department of Co-Operation	12	481
B.	Department of Transport		473
C.	Office of commissioner of excise		288
D.	Directorate of Agriculture		240
E.	Directorate of Mines & Geology		216
F.	Goa State Pollution Control Board		211
G.	Directorate of Vigilance		194
H	Directorate of Health Services		163
I	Office of deputy director of panchayat south Goa		162
J	Commercial Tax Department		132
K	Directorate of Food and Drugs Admn		123
L	Directorate of Fire & Emergency Services		109

<b>4</b>	<b>No.of Public Authorities which received more than 50-100 RTI Applications</b>	<b>8</b>	
A.	Captain of Ports		96
B.	Directorate of Accounts, North Goa		90
C.	Directorate of sports and youth affairs		75
D.	Goa public service commission		73
E.	Goa State Infrastructure Development Corporation		69
F.	Directorate of Fisheries		65
G.	Sports Authority of Goa		61
H	Directorate of animal husbandry		52
<b>5</b>	<b>No.of Public Authorities which received more than 25-50 RTI Applications</b>	<b>9</b>	
A.	River Navigation Department		50
B.	Directorate of women and child development		50
C.	Directorate of Tribal Welfare		47
D	Directorate of archives and archaeology		46
E	Goa tourism development corporation ltd		39
F	Goa Handicrafts, Rural and Small Scale Industries Development Corporation Ltd.		36
G	Directorate of Arts and Culture		33
H	Department of Environment and Climate Change		32
I	Directorate of higher education	28	
<b>6</b>	<b>No. of Public Authorities which received less than 25 RTI Applications</b>	<b>54</b>	<b>524</b>

**TABLE SHOWING AUTHORITIES WHICH RECEIVED MAXIMUM REQUESTS IN THE YEAR 2021**

<b>Sr. No.</b>	<b>Name of Department</b>	<b>No. of Department</b>	<b>No. of Requests</b>
<b>1</b>	<b>No. of Public Authorities which received more than 1000 RTI Applications</b>	<b>5</b>	
A	Director General of Police HQ Panaji		4511
B	Office of District Collector South Goa District		4234
C	PWD		1597

D	Department of Urban Development Municipal Administration		1540
E	Directorate of Settlement & Land Records		1078
<b>2</b>	<b>No. of Public Authorities which received more than 500-1000 RTI Applications</b>		
A	Principal Chief Conservator of Forests	2	688
B	Directorate of Transport, Panaji Goa		513
<b>3</b>	<b>No. of Public Authorities which received more than 100-500 RTI Applications</b>		
A	Commissioner of Excise		327
B	Directorate of Vigilance		236
C	Directorate of Education		214
D	Directorate of Agriculture		200
E	Directorate of Mines and Geology	<b>10</b>	181
F	Goa State Pollution Control Board		173
G	Directorate of Foods and Drugs		165
H	Directorate of Health Services		158
I	Department of Tourism		148
J	O/o The Commissioner of Commercial Taxes		111
<b>5</b>	<b>No. of Public Authorities which received more than 50-100 RTI Applications</b>		
A	Directorate of Accounts, North Goa		91
B	Director of Women and Child Development		71
C	Directorate of Archives and Archaeology		67
D	Directorate of Fire and Emergency Services	08	63
E	Directorate of Fisheries		61
F	The Sports Authority of Goa		57
G	Goa State Infrastructure Development Corporation Ltd		54
H	Dept of Civil Supplies and Consumer Affairs		50
<b>5</b>	<b>No. of Public Authorities which received more than 25-50 RTI Applications</b>		
A	Directorate of Higher Education	15	49
B	Directorate of Tribal Welfare Panaji		49
C	Directorate of Art & Culture		49
D	Directorate of Fisheries		46

E	Directorate of Animal Husbandary		45
F	Captain of Ports Department Panaji-Goa		43
G	Executive Engineer WDXIV, PHE PWD, Bicholim Goa		43
H	General Administration Dept		37
I	District & Session Court Altinho Panaji-Goa.		36
J	Director of Information & Publicity		31
K	Goa Legislature Secretariat		31
L	Goa Medical College Bambolim		28
M	Directorate of Prosecution Panaji		27
N	Narayan Zantye College of Commerce Bicholim		26
O	District Rural Development Agency Patto Panaji-Goa		25
<b>6</b>	<b>No. of Public Authorities which received less than 25 RTI Applications</b>	<b>55</b>	

### **AUHORITIES HAVING SINGLE PIO**

<b>The table of office having single PIO (Compiled as per report received from Public Authority during the reporting year 2020)</b>			
<b>Sr. No.</b>	<b>Name of the Department</b>	<b>No. of requests received by PIO</b>	<b>No. of cases disposed</b>
1	Goa State Pollution Control Board	211	200
2	Directorate of Health Services	163	163
3	Office of deputy director of Panchayat south Goa	162	162
4	Directorate of Food and Drugs Admn	123	117
5	Captain of Ports	96	89
6	Directorate of sports and youth affairs	75	75
7	Goa public service commission	73	72
8	Goa State Infrastructure Development Corporation	69	64
9	Sports Authority of Goa	61	60
10	Directorate of animal husbandry	52	51
11	River Navigation Department	50	50
12	Directorate of Tribal Welfare	47	47

13	Directorate of archives and archaeology	46	44
14	Goa tourism development corporation ltd	39	8
15	Goa Handicrafts, Rural and Small Scale Industries Development Corporation Ltd	36	36
16	Department of Environment and Climate Change	32	32
17	Directorate of Technical Education	24	24
18	Inspectorate of factories and boilers	24	24
19	Department of Printing and Stationery	18	18
20	Goa Board of Secondary and Higher Secondary Education	17	16
21	District & Sessions Court, North Goa	17	6
22	Goa dental college and hospital	17	17
23	Narayan Zantye College of Commerce	16	16
	Goa college of engineering	16	16
25	Goa state election commission	16	16
26	Goa Institute of Public Administration & Rural Development	15	15
27	Directorate of Planning, Statistics & Evaluation	12	11
28	Goa Forest Development Corporation Ltd.	12	12
29	Department of Legal Metrology	12	10
30	Directorate of Prosecution	12	4
31	Goa Commission for Schedule Castes / Schedule Tribes	10	10
32	Institute of Nursing	8	8
33	Don Bosco College of Agriculture	8	8
34	St. Xavier's College	8	7
35	Directorate of Official Language	8	8
36	Goa college of music	8	8
37	Parvatibai Chowgule College of Arts & Science-Autonomous	7	7
38	DCT's S.S. Dempo College of Commerce & Economics	7	7
39	Goa College of Home Science	7	7
40	Dnyanprassarak Mandal's College and Research Centre, Assagao	7	7
41	Fr. Agnel College of Arts & Commerce	7	6
42	Goa State Schedule Tribes Finance and Development Corporation Ltd.	7	7
43	Government college of arts science and commerce, sanquelim	7	7

44	Government College, Khandola	6	6
45	Nirmala Institute of Education	6	6
46	Directorate of Accounts, South Branch	6	6
47	Administrative tribunal of Goa	6	6
48	Principal District & Sessions Judge, South Goa, Margao	5	4
49	Shree Damodar College of Commerce & Economics	5	5
50	College of Arts & Commerce, Zuarinagar	5	5
51	Dhempe College of Arts & Science	5	5
52	GVM's G.G.Poy Raiturcar College of Commerce and Economics	5	5
53	Vidya Probodhini College of Commerce Education, Computer and Management	5	5
54	Department of Sainik Welfare	4	1
55	Department of Industries , Goa Khadi and Village Industries	4	4
56	Goa Rehabilitation Board	4	4
57	Goa State AIDS Control Society	4	4
58	Government college of arts science and commerce, quepem	3	3
59	Directorate of museums	3	3
60	Goa State Social Welfare Board	2	2
61	Government Polytechnic, Curchorem	2	2
62	Government polytechnic, Mayem, bicholim	2	2
63	Goa Energy Development Agency	1	1
64	Carmel College of Arts, Science and Commerce for Women	0	0
	<b>Total Request Received and Disposed</b>	<b>1751</b>	<b>1657</b>

**The table of office having single PIO  
(Compiled as per report received from Public Authority during the reporting year 2021)**

<b>Sr. No.</b>	<b>Name of the Department</b>	<b>No. of requests received by PIO</b>	<b>No. of cases disposed</b>
1	Goa State Pollution Control Board Panaji	173	171
2	Directorate of Health Service Panaji	158	158
3	Directorate of Accounts Panaji	91	84
4	Directorate of Archives & Archaeology	67	66

5	The Sports Authority of Goa Bambolim	57	53
6	Goa State Infrastructure Dev Corp Ltd	54	51
7	Dept of Civil Supplies & Consumer Affairs	50	2
8	Directorate of Tribal Welfare Panaji	49	49
9	Directorate of Animal Husbandary	45	45
10	Captain of Ports Department Panaji Goa	43	37
11	Executive Engineer WDXIV, PHE PWD Bicholim	43	43
12	District & Session Court Altinho Panaji-Goa.	36	6
13	Director of Information & Publicity	31	23
14	Goa Legislature	31	28
15	Goa Medical College Bambolim	28	28
16	Directorate of Prosecution Panaji	27	15
17	Narayan Zantye College of Commerce Bicholim	26	20
18	Department of Information & Technology	24	23
19	Dept of Finance Revenue & Control	24	24
20	River Navigation Department Betim Goa	23	23
21	Inspectorate of Factories & Boilers Panaji	23	23
22	Directorate of Technical Education Porvorim	22	22
23	Government Polytechnic Altinho Panaji-Goa	21	17
24	Parvatibai Chowgule College of Arts and Science Autonomous Margoa	19	19
25	Directorate of Planning & Statistics & Evaluation	17	17
26	St Xaviers College Mapusa	15	14
27	Goa College of Engineering	15	15
28	Goa Dental College & Hospital Bamolim	14	14
29	Department of Legal Metrology	14	8
30	Goa Forest Development Corporation Ltd Panaji-Goa	13	13
31	Directorate of Small Saving & Lotteries	12	0
32	Electricity Department Div VIII Aquem Margao	12	
33	District & Session Court South Margao	11	10
34	Dnyanprassarak Mandal College Assgao	11	11
35	Dhempe College of Arts & Science Miramar	11	11
36	District Rural Development Agency South	10	10
37	Goa Handicraft Rural and Small Scale Industries Corp Ltd	10	10
38	Department of Printing & Stationary Panaji	9	9
39	S.S. Dempo College of Commerce &	8	8

	Economics Bambolim Goa		
40	Directorate of Accounts South Goa	8	7
41	Goa Investment Promotion and Facilitation Board Panaji	8	8
42	Law Department, Porvorim Goa	8	8
43	Dr. Fr. Agnel College of Arts & Commerce Pilar Goa	7	7
44	Shree Damodar College of Commerce & Economics Margao	7	7
45	Government College of Commerce and Economic Borda Margao	6	6
46	Shiroda Caculo College of Commerce & Management Studies Mapusa	6	6
47	Sant Sohrobanath Ambiye Govt College Arts & Commerce	6	6
48	Directorate of Official Language	6	6
49	Nirmala Institute of Education Altinho Panaji-Goa	5	5
50	College of Arts & Commerce Vasco	5	5
51	Vidya Prabodhini College of Commerce Education Computer and Management	5	5
52	Goa College of Pharmacy	5	5
53	Institute of Nursing Education Directorate of Health Service Bambolim	4	4
54	Goa Institute of Public Adm & Rural Development Old Goa	4	4
55	Goa State Scheduled Tribes Finance and Dev Corporation Ltd	4	4
56	Don Bosco College of Agriculture Quepem	4	4
57	Department of Science and Technology and Waste Management	4	4
58	Administrative Reforms Department	4	4
59	Goa Energy Development Agency Patto Panaji	3	3
60	Department of Sainik Welfare Panaji-Goa	3	3
61	Goa Rehabilitation Board	2	2
62	Government Polytechnic Curchorem	1	1
63	Directorate of Museums	1	1
64	Department of Industries Panaji	1	1
65	Goa Konkani Akademi	1	1
66	Goa State Social Welfare Board, Panaji Goa	1	1
67	Goa Marathi Academy	0	0
	<b>Total Request Received and Disposed</b>	<b>1466</b>	<b>1298</b>

#### **7.4 TABLE SHOWING AUTHORITIES WITH MORE PIOs.**

<b>Showing sub-set of Department having more No. of PIOs- 2020</b>			
<b>Sr. No</b>	<b>Name of the Public Authority</b>	<b>No. of requests received by PIO</b>	<b>No. of cases disposal</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Department of Urban Development – Total 12 PIO’s	3980	1927
2	Office of the Director General of Police – Total 20 PIO’s	3872	3785
3	Office of the Principal Chief Engineer, PWD – Total 43 PIO’s	1529	1386
4	Office of the chief electrical engineer, elect dept – Total 21 PIO’s	1299	1274
5	Directorate of Settlement and Land Records – Total 10 PIO’s	962	962
6	Department of Co-operation – Total 14 PIO’s	481	463
7	Department of Transport – Total 19 PIO’s	473	462
8	Office of commissioner of excise- Total 12 PIO’s	288	282
9	Directorate of Agriculture – Total 13 PIO’s	240	240
10	Directorate of Mines & Geology – Total 6 PIO’s	216	197
11	Directorate of Vigilance – Total 3 PIO’s	194	163
12	Commercial Tax Department – Total 9 PIO’s	132	113
13	Directorate of Fire & Emergency Services – Total 4 PIO’s	109	107
14	Directorate of Accounts, North Goa – Total 2 PIO’s	90	88
15	Directorate of Fisheries – Total 2 PIO’s	65	63
16	Directorate of women and child development – Total 4 PIO’s	50	50
17	Directorate of Arts and Culture – Total 3 PIO’s	33	7
18	Directorate of higher education – Total 3 PIO’s	28	28
19	District Rural Development Agency,	21	21

	North Goa – Total 2 PIO’s		
20	Directorate of industries trade and commerce – Total 2 PIO’s	17	17
21	Government Polytechnic, Panaji – <b>Total 2 PIO’s</b>	16	11
22	Govind Ramnath Kare Collge of Law – Total 2 PIO’s	13	13
23	Goa College of Pharmacy - Total 2 PIO’s	7	7
24	S.V’s Sridora Caculo College of Commerce & Management Studies – Total 2 PIO’s	6	6
<b>Total 24 Departments</b>		<b>14121</b>	<b>11672</b>

<b>Showing sub-set of Department having more No. of PIOs- 2021</b>			
<b>Sr. No</b>	<b>Name of the Public Authority</b>	<b>No. of requests received by PIO</b>	<b>No. of cases disposal</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Director General of Police-26 PIO’s	4511	4367
2	Office of District Collector South Goa District- 24 PIO’s	4234	4088
3	PWD- 40 PIO’S	1597	1370
4	Department of Urban Development Municipal Administration	1540	1782
5	Directorate of settlement & Land Records -10 PIO,s	1078	1078
6	Commissioner of Excise -12 PIO,s	327	316
7	Directorate of Vigilance-3 PIO’s	236	199
8	Director of Education Porvorim – 14 PIO’s	214	195
9	Directorate of Agriculture - 12 PIO’s	200	200
10	Directorate of Mines & Geology- 6 PIO’s	181	174
11	Directorate of Food and Drugs Bambolim -2 PIO’s	165	147
12	Department of Tourism-2 PIO’s	148	144
13	Principal Chief Conservator of Forests - 9 PIO’s	688	546
14	Directorate of Transport Panaji -14 PIO’s	513	464

15	O/o The Commissioner of Commercial Taxes Altinho Panaji-Goa-9 PIO;s	111	84
16	Director of Women & Child Development –4 PIO’S	71	57
17	Directorate of Fire & Emergency Services Panaji- 4 PIO,s	63	61
18	Directorate of Fisheries- 2 PIO’s	61	61
19	Directorate of Higher Education- 4 PIO’s	49	43
20	Directorate of Art & Culture-2 POI,s	49	14
21	Directorate of Fisheries 2 PIO,s	46	15
22	General Administration Dept -4 PIO’s	37	37
23	District Rural Development Agency Patto Panaji-Goa-2 PIO’s	25	25
24	Directorate of Industries, Trade and Commerce- 3 PIO’s	21	21
25	Executive Engineer Div II, Electricity Dept Aquem Margao - 3 PIO’s	18	18
26	Government College of Arts & Science Commerce Sanquelim- 2 PIO’s	6	6
27	Finance Expenditure Dept 2 PIO’s	3	2
<b>Total Departments</b>		<b>16,192</b>	<b>15,496</b>

<b>No. of First Appeal filed for the year 2020</b>	<b>No. of appeal allowed by FAA</b>	<b>No. of FAA order complied with</b>	<b>No. of first appeal disposed off</b>	<b>No. of first appeal where no decision is taken (pending)</b>
445	397	349	406	31

<b>No. of penalty order received from Goa State Information commission</b>	<b>No. of penalty order where penalty is charged</b>	<b>No. of penalty order received from Goa State Information Commission where penalty is recovered from PIO.</b>
<b>0</b>	<b>0</b>	<b>0</b>

